

**(OPEN COURT)**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This is the 13th **Day of AUGUST 2018**)

**Hon'ble Mr. Rakesh Sagar Jain-JM**  
**Hon'ble Mr. Mohd. Jamshed - AM**

**CCP No.123 of 2015**  
**(Arising out of Original Application No.850 of 2015)**

1. Sukesh Kumar, aged about 34 years, son of Late Madhur Singh, resident of Village Saholla, Post Office, Pratappur, District, Agra-U.P. was working on the post of Loco Pilot (Goods), but now reverted to the post of Assistant Loco Pilot, PB Rs. 5200-20200, G.P. Rs. 1900, for a period of four years with cumulative effect.

..... **Applicant**

**By advocate: Shri S. Narain**

Versus

1. Shri Arun Kumar Saxena, General Manager, North Central Railway, Allahabad.
2. Sri V.K. Sonewane, Chief Electrical Engineer, North Central Railway, Allahabad.
3. Sri Sheelendra Pratap Singh, Additional Divisional Railway Manager, North Central Railway, Agra.
4. Sri Om Prakash, General Manager (Personnel), North Central Railway, Allahabad.

..... **Respondents**

**By advocate: Shri P K Rai**

**O R D E R**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain –Member (J)**

Learned counsel for the respondents submitted that the order of this Tribunal has been complied with.

2. We have perused the compliance affidavit and are of the view that the order passed by this Tribunal has been substantially complied with.
3. Accordingly, the contempt petition is dismissed and notices issued stands discharged. However, if the applicant is still aggrieved, he may agitate the same in the pending OA.

**(Mohd Jamshed)**  
Member (A)

**(Rakesh Sagar Jain)**  
Member (J)

Arun